

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
 FROM 11-05-2026 TO 15-05-2026

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO./MISC ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		FINAL ORDER NO.		
<u>1</u>	<u>ST/51069/2019</u>	<u>F.O/50807/2026</u>	<u>12-05-2026</u>	<u>15-05-2026</u>
<u>2</u>	<u>ST/50692/2021</u>	<u>F.O/50821/2026</u>	<u>11-05-2026</u>	<u>15-05-2026</u>
<u>3</u>	<u>ST/51188/2020</u>	<u>F.O/50834/2026</u>	<u>11-05-2026</u>	<u>15-05-2026</u>
<u>4</u>	<u>ST/54793/2023</u>	<u>F.O/50839/2026</u>	<u>11-05-2026</u>	<u>15-05-2026</u>
<u>5</u>	<u>ST/51207/2020</u>	<u>F.O/50840/2026</u>	<u>11-05-2026</u>	<u>15-05-2026</u>
<u>6</u>	<u>ST/51589/2017</u>	<u>F.O/50848/2026</u>	<u>11-05-2026</u>	<u>15-05-2026</u>
<u>7</u>	<u>ST/51677/2021</u>	<u>F.O/50849/2026</u>	<u>12-05-2026</u>	<u>15-05-2026</u>
<u>8</u>	<u>ST/50206/2020</u>	<u>F.O/50850/2026</u>	<u>12-05-2026</u>	<u>15-05-2026</u>
<u>9</u>	<u>ST/50126/2019</u>	<u>F.O/50851/2026</u>	<u>12-05-2026</u>	<u>15-05-2026</u>
<u>10</u>	<u>ST/54869/2023</u>	<u>F.O/50852/2026</u>	<u>12-05-2026</u>	<u>15-05-2026</u>
<u>11</u>	<u>ST/51488/2019</u>	<u>F.O/50853-50855/2026</u>	<u>11-05-2026</u>	<u>15-05-2026</u>
<u>12</u>	<u>ST/51249/2022</u>	<u>F.O/50856/2026</u>	<u>11-05-2026</u>	<u>15-05-2026</u>
<u>1</u>	<u>ST/54950/2023</u>	MISC ORDER <u>M.O/50298/2026</u>	<u>13-05-2026</u>	<u>15-05-2026</u>


 ASST. REGISTRAR/T.O

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